

Capital Territory of Delhi government of India.

(b) According to Slum Wing of MCD, no such probe has been made with reference to growing slum dwellers.

(c) Does not arise in view of reply to part (b) above.

Construction of Sulabh Sauchalayas

476 DR. K.D. JESWANT Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Sulabh Sauchalayas set up in rural/urban/slum areas in Gujarat;

(b) the number of additional Sulabh Sauchalayas proposed to be set up during the Fifth five Year plan period; and

(c) the estimated amount proposed to be spent in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) (a) to (c) The Govt. of Gujarat have informed that they do not implement any programme of Sulabh Sauchalayas. However, the State Govt. has been implementing the Scheme of Low Cost Sanitation.

As per the information furnished by the state Govt., in rural areas, Gujarat Water Supply and Sewerage board have constructed 62,529 low cost latrines from 1.4.89 to 30.6.93. In urban areas, they have constructed 30,871 low cost

latrines. For the 8th Plan, 75,000 low cost latrines at an estimated cost of Rs. 15 crores are proposed to be constructed in rural areas. In urban areas, a target of 5,000 low cost latrines is being taken up by the Gujarat Water Supply and Sewerage Board.

Implementation of 20-Point Programme in Kerala

477 SHRI THAYIL JOHN ANJALOSE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the details regarding implementation progress of 20 Point programme in Kerala in 1992-93;

(b) whether the State Government have requested any additional financial assistance from Union Government for the implementation of 20 Point Programme in 1993-94; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) As per information received till finalisation of progress Report 1992-93 performance of Kerala during 1992-93 was as per statement-I. However, in accordance with the revised data furnished in July, the performance of Kerala has been re-tabulated and is given in the statement II enclosed

(b) and (c) The information is being collected and will be laid on the Table of the House.